

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2153

ANSWERED ON:08.08.2005

CHILD LABOUR

Gangwar Shri Santosh Kumar; Jagannath Dr. M.; Kharventhan Shri Salarapatty Kuppusamy; Malhotra Prof. Vijay Kumar; Pandey Dr. Laxminarayan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the number of child labourers is continuously increasing in the country;
- (b) if so, the number of child labourers in the country in the year 1991 and 2001 respectively;
- (c) the details of funds allocated by the Government for the child labour welfare and rehabilitation scheme during the last three years, State-wise;
- (d) whether the said funds are being fully utilized by the States;
- (e) if so, the steps taken by the Government to check the increasing number of child labourers; and
- (f) the programmes being undertaken by the Government for the rehabilitation of the child labourers rescued from various factories and the extent to which the said programmes are gaining success?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): As per Census 2001 figures, the number of working children in the country has registered slight increase over that of 1991 in absolute terms. However, the percentage of working children to that of child population has come down. The number of working children in the country as per the last two Census is given below:

Year	1991	2001
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Population of working children (in crores)	1.12	1.26
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(c): The statement is annexed.

(d): Funds are not released to the State Governments, but are directly allocated to the various districts under the NCLP Scheme and are utilized by them.

(e): To check further increase in the number of child labour in the country, Government has focused on converging various welfare schemes of different departments of the Governments in order to make multi-pronged efforts to eliminate child labour from this country.

(f): With a view to rehabilitate children withdrawn from hazardous occupations and processes, Government is implementing National Child Labour Project Scheme in 250 districts spread over 21 States of the country. Under the Scheme, special schools are set up for the child labour to provide bridging education before they are mainstreamed into the regular school education system. In addition, 21 districts of the country are also covered under a similar INDO-US (INDUS) Scheme for rehabilitation of working children, launched recently. These programmes are being implemented in convergence with Sarva Siksha Abhiyan of the Government aimed to rehabilitate working children by putting them in school. The progress of these special schools is monitored through regular inspections and returns and the results of these efforts are found quite successful.

Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2153 to be answered on 8.8.2005

S.No.	Name of the State	Funds released in 2002-03	Funds released in 2003-04	Funds released in 2004-05
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1	Andhra Pradesh	173,099,447	169,316,387	232,220,831
2	Assam	-	-	686,500
3	Bihar	15,038,454	20,535,724	28,205,834
4	Chattisgarh	18,705,009	16,847,344	23,080,814
5	Gujarat	-	-	2,153,500
6	Goa	-	-	592,000
7	Jharkhand	16,478,418	18,286,506	19,285,773
8	Karnataka	29,634,864	32,056,910	33,101,388
9	Madhya Pradesh	15,040,004	13,498,563	44,521,226
10	Maharashtra	13,426,232	10,223,618	16,848,418
11	Orissa	92,931,983	113,266,981	131,264,355
12	Rajasthan	33,710,290	35,207,381	44,303,713
13	Tamil Nadu	74,914,668	74,657,543	72,462,692
14	Uttar Pradesh	84,173,823	75,912,162	75,414,744
15	West Bengal	50,076,934	45,620,576	74,236,099
16	Punjab	18,754,380	23,937,440	18,404,902
17	Haryana	-	-	458,500
18	Jammu & Kashmir	-	-	458,500

TOTAL 635,984,506 649,367,135 817,699,789